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transfusion of blood, as possible carriers of AIDS. Upto 31-10-1988 altoge ther, 1,66,566 persons have been screened of which 532 have been confirmed to have AIDS infection. Out of these 532 cases, 25 persons have developed full blown disease. Of these 25 cases, 9 were foreigners and 16 Indians. Of the 16 Indians, 4 are indigenous cases and the remaining contracted the infection during their stay abroad.

Super computer for Prime Minister's Office

- 2155. SHRI YASHWANT SINHA: Will the Minister of PLANNING be pleased to state:
- (a) whether any negotiations for the Super Computer for use in the Prime Minister's Office have been made with any foreign country;
 - (b) if so, the details thereof;
- (c) if the reply to part (a) above be in the negative, whether any negotiations have been concluded with any foreign country for installation of Super Computers in other than Prime Minister's Office; and
 - (d) if so, the details thereto?

THE MINISTER OF PLANNING AND THE MINISTER OF PROGRAM. ME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI): (a) No, Sir.

- (b) Not applicable.
- (c) Yes, Sir.
- Negotiations were conducted (d) with Mis. Control Data Corporation, United States of America, Crap Rese arch Inc., USA and NEC, Japan for Super Computer acquisition of a for climatological and meteorological archiving, analysis, modelling and A duly constituted com forecasting. mittee negotiated and recommended the purchase of Cray XMP|14. The system is in the process of being in stalled in Delhi.

Acquisition of another Super Computer is being negotiated with a num-

ber of companies in USA and Japan, for installation at the Indian Institute of Science, Bangalore for climatological modelling, molecular biology, design of engineering structures and many other civilian applications of national interest.

Appointment of S|C Judges in High Courts

- 2156. SHRI OM PRAKASH CHAUTALA: Will the Minister of LAW AND JUSTICE be pleased to state:
- (a) what is the number of Scheduled Castes Judges presently appointed in the various High Courts in tha country as against the vacancies (to be shown separately) and what are the reasons for not filling up the vacancies; and
- (b) what steps have been taken by Government so far to fill up these vacancies and by when these vacancies are likely to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI HANS RAJ BHARDWAJ): (a) and (b) The requisite information is given in the enclosed statement. [See Apnendix CXLVIII, Annexure No. 981

Selection of judges involves deliberation in consultation with the concerned constitutional authorities and is a continuous process. The Government has made all possible efforts to expedite the consultations. It is, however, not possible to indicate any definite date by which the vacancies will be filled.

Virai Genes Developed by National Institute of Virology, Pune

- 2157. SHRIMATI RENUKA CHOW DHURY; Will the Minister of" HEALTH AND FAMILY WELFARE; be pleased to state;
- (a) whether Viral Genes has recently been developed by the scientists at the National Institute of Virology, Pune;